GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:4918 ANSWERED ON:23.04.2015 ELECTRIFICATION OF VILLAGES Reddy,Kotha Prabhakar

Will the Minister of POWER be pleased to state:

- (a) whether Rural Electrification Corporation has signed MoU with TSGENCO for establishment of thermal power projects in Telangana State; and
- (b) if so, the details the projects being proposed and quantum of funds released under this MoU?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) & (b) :Rural Electrification Corporation (REC) has recently executed a MOU with TSGENCO on 21.03.2015 to provide commercial loan to the extent of Rs.20,000 Crore for the capacity addition of about 4000 MW, which are at KTPS, Pavancha, Khammam (Dist.) and Damerachrela, Nalgonda Dist. Earlier, REC had executed a Memorandum of Understanding (MOU) on 16.08.2012 with APGENCO (Before bifurcation of erstwhile Andhra Pradesh) for availing the commercial loan from REC for implementation of following projects:

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Sl. No. Name of Project Project Cost Indicative Loan Amount (Rs. Crore) (Rs. Crore)

1 Dr. NTTPS-V TPP (1X800 MW) 5286.54 4229.23

2 KTPS-VII TPP (1X800 MW) 5291.15 4232.92

3 Polavaram Hydel Project (12X80 MW) 3014.00 2411.20

Total 13591.69 10873.35
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Now post bifurcation, TSGENCO is implementing the projects at SI.No.2 & 3 above.

Apart from this, REC has already sanctioned a term loan of Rs.4321.41 crore for implementation of KTPS-VII TPP (1X800 MW) by TSGENCO and has disbursed Rs.346.70 crore to the said project on 31.03.2015.